


**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 09.12.2024 TO 13.12.2024**

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/52092-52105/2022	F.O/59757-59770/2024	05.12.2024	09.12.2024
2.	C/50137-50139/2024, C/55612-55613/2023, C/55745-55754/2023, C/55781/2023, C/55784/2023, C/55797-55799/2023, C/50298-50299/2024	F.O/59488-59509/2024	05.12.2024	09.12.2024
3.	C/52319-52388/2022	F.O/59789-59858/2024	12.12.2024	13.12.2024
4.	C/50267/2021	F.O/59785/2024	12.12.2024	13.12.2024
		MISC ORDER		
1.	C/50271/2021	M.O/51049/2024	09.12.2024	09.12.2024
2.	C/52057/2019	M.O/51050/2024	09.12.2024	10.12.2024
3.	C/53942/2023	M.O/51059/2024	12.12.2024	13.12.2024

  
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.